

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.469/93

New Delhi, this the 11th day of FEBRUARY, 1999.

Hon'ble Mr. Justice V. Rajagopala Reddy,
Vice-Chairman(J)
Hon'ble Mr. K. Muthukumar, Member (A)

Ashok Kumar Sharma,
S/o Shri Jagdish Prasad,
R/o 198/42, Romesh Market,
Garhi Lajpat Nagar,
New Delhi.

...Applicant

(By Advocate Shri A.K. Bhardwaj)

-Versus-

1. Union of India through
the Director General,
Post & Telegraphs,
Government of India,
New Delhi.

2. The Post Master General,
Post Offices,
Ambala Circle,
Ambala (Haryana).

3. The Senior Superintendent
of Post Offices,
Gurgaon Division,
Gurgaon (HR).

...Respondents

(By Advocate - None)

O R D E R (ORAL)

By Hon'ble Mr. Justice V. Rajagopala Reddy,
Vice-Chairman (J):

Shri A.K. Bhardwaj, learned counsel for the applicant submits that applicant has died quite sometime back and no representatives are brought on record till now. The O.A., therefore, abates and is liable to be dismissed. It is accordingly dismissed.


(K. Muthukumar)
Member(A)


(V. Rajagopala Reddy)
Vice-Chairman(J)

San.